

MTPA Petrochemical refinery in Mangalore in the joint sector. The DPR is required to be prepared within 12 months of incorporation of the joint venture company and be submit to Government for an investment decision.

Financial Restructuring of Subsidiary Units of Bharat Bhari Udyog Nigam Ltd.

8422. SHRI S.M. GURADDI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the proposal for financial restructuring of the subsidiary units of the Bharat Bhari Udyog Nigam Ltd. has not been accepted by Government;

(b) if so, whether Bharat Bhari Udyog Nigam Ltd. has been asked to revise the financial restructuring plan; and

(c) if so, whether Bharat Bhari Udyog Nigam Ltd. has drawn up the same and whether it is likely to be accepted by Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) Based on a proposal submitted by Bharat Bhari Udyog Nigam Ltd. (BBUNL) certain financial reliefs have already been granted to the subsidiary units.

(b) and (c). Taking a long term view of financial requirements, BBUNL are preparing a consolidated proposal for capital restructuring and grant of further financial reliefs. The proposal, as and when received, will be examined by the Government, taking into consideration all the relevant factors.

[*Translation*]

Compensation for Acquisition of Land for Chandrapura-Bokaro Thermal Power Station in Bihar

8423. SHRI SARFARAZ AHMAD : Will the Minister of ENERGY be pleased to state :

(a) whether compensation has been given to the persons whose land had been acquired at the time of constructing Chandrapura-Bokaro Thermal Power Station in Bihar;

(b) if so, when and at what rate and the total amount of compensation paid;

(c) if not, the reasons therefor; and

(d) the number of persons out of those families whose land had been acquired, provided employment and the remaining number of families out of them which have not been provided employment ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) to (d). The information is being collected and will be laid on the Table of the House.

[*English*]

Plan for Doordarshan News and Programmes

8424. SHRI G.S. BASAVARAJU : SHRI S.M. GURADDI :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any discussion has been held by the Prime Minister with media experts for improvement in the news and other programmes telecast on Doordarshan;

(b) if so, the views expressed by the experts about Doordarshan news and programmes;

(c) whether any concrete plan has been formulated in this regard; and

(d) if so, the main features thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT) : (a) to (d). The Prime Minister had an informal breakfast meeting with some media experts on 22nd February 1988 to discuss the role of television. The meeting was meant for an exchange of views. There was no question of any decision being taken.

Communication Network in Public Sector Undertakings

8425. DR. KRUPASINDHU BHOI : Will the Minister of COMMUNICATIONS be pleased to state :